

**IN THE INCOME TAX APPELLATE TRIBUNAL  
BANGALORE BENCH 'A', BANGALORE**

**BEFORE SHRI A. K. GARODIA, ACCOUNTANT MEMBER AND  
SHRI VIJAY PAL RAO, JUDICIAL MEMBER**

**ITA No. 2063 (Bang) 2016  
(Assessment year : 2006 - 07)**

M/s MVR Constructions,  
No. 26, Archana Complex,  
J C Road,  
Bangalore - 560002

**PAN: AAGFM7017K**

Appellant

**Vs**

ITO, Ward 5 (2) (5),  
Bangalore

Respondent

**Assessee by : Shri Nitish Ranjan, C. A.  
Revenue by : Shri B. R. Ramesh, JCIT DR**

**Date of hearing : 28-09-2017  
Date of pronouncement : 28-09-2017**

**ORDER**

**PER A. K. GARODIA, A. M.:**

This appeal is filed by the assessee and this is directed against the order of CIT (A) - 5 dated 01.08.2016 for A. Y. 2006 - 07.

2. The assessee as well as the learned AR of the assessee had submitted separate letters requesting to permit for withdrawal of this appeal. Learned Dr of the revenue had no objection to it. Hence, the appeal is dismissed as withdrawn.

3. In the result, the appeals of the assessee is dismissed.

Order pronounced in the open court on the date hearing after completion of hearing.

**Sd/-  
(VIJAY PAL RAO)  
JUDICIAL MEMBER**

**Sd/-  
(A.K. GARODIA)  
ACCOUNTANT MEMBER**

Place: Bangalore  
D a t e d : 28.09.2017

\*MS

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard file

By order

Senior Private Secretary,  
Income Tax Appellate Tribunal,  
Bangalore.